

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:792
ANSWERED ON:22.11.2002
INCLUSION IN ST LIST
HEMA GAMANG

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any community has been excluded from ST list in Koraput and Rayagada districts of Orissa;
- (b) if so, the details of such communities; and
- (c) the reasons for non-inclusion of these communities?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

- (a) No, Sir.
- (b) Does not arise.
- (c) A Bill, namely The Scheduled Castes and Scheduled Tribes Orders(Second Amendment) Bill, 2002, which, inter-alia, includes the proposal to include 114 communities as synonyms/sub-tribes of 26 Scheduled Tribes of Orissa has already been introduced in the Lok Sabha on 2.8.2002.